NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 140/BB/17		For filing objections	0	Jayshri Jain Vs DTDC Express Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. Anandteesth H. PCS 8147588559		Petition	I thuth
	Victoria Rani DIDC	(oxposele Debtoe	Vai.
	9845520455		

ORDER

PCS for Operational Creditor is present. Counsel for Corporate Debtor is present. She again requested time for filing objections. List it for filing objections on 15/03/2018 as a last chance.

Member (T)

Member (J)